

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.47 of 2015 and Appeal No.32 of 2015

Dated: 26th February, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Appeal No.47 of 2015

Nabha Power Ltd. & Anr. **Appellant(s)**
Versus
Punjab State Power Corporation Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S.Ganesh, Sr. Adv.
Mr. Ankit Prasoon
Counsel for the Respondent(s) : M.G. Ramachandran
Anand K. Ganesan
Avinash Menon
Ranjitha Ramachandran
Anushree Bardhan for R-1
Shikha Ohri
Tabrez Malwat for R-2

Appeal.No. 32 of 2015

Talwandi Sabo Power Ltd. **Appellant(s)**
Versus
Punjab State Power Corporation Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Sujit Ghosh
Shashank Shekhar
Counsel for the Respondent(s) : Shikha Ohri
Tabrez Malwat for R-1
M.G. Ramachandran
Anand K. Ganesan
Avinash Menon
Ranjitha Ramachandran
Anushree Bardhan
Poorva Saigal
Shubham Arya for R-2

ORDER

Post these Appeal No.47 of 2015 and A.No.32 of 2015 for further arguments on **28th April, 2016**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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